CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. No. 14/2018 O.A No. 1543/2017

This the 8th day of January, 2019

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

- 1. Forum of MCD Engineers
 Through its Gen. Secy. Sh. A.P. Khan
 Regd. Office: 8/53, Moti Nagar,
 New Delhi-110 015.
- 2. Arun Kumar Jain S/o. Late Sh. Mahavir Prasad Jain Aged: 53 R/o. Pocket-A, Flat No. 59B, Phase-II, Ashok Vihar, Delhi-110 052 Serving as AE (Civil) with CE-I North Delhi Municipal Corporation
- 3. Shahid Mahmood S/o. Sh. Syed Usman Aged: 56 R/o. 148-D, Pocket J & K, Dilshad Garden, Delhi. Serving as AE (Civil) with CE Central Zone, South Delhi Municipal Corporation.
- Ashok Kumar
 S/o. Sh. Khajan Singh,
 Aged: 56,
 R/o. RZ-D-40, Dabri Extension East,
 New Delhi-45.
 Serving as AE (Civil) in the
 Office of EE (P&M), DEMS,
 North Delhi Municipal Corporation
- 5. Sikandar Hayat
 S/o. Late Sh. Latif Ahmad,
 Aged: 58,
 R/o. D-18/11, Okhla Vihar, Jamia Nagar,
 New Delhi-25.
 Serving as AE (Civil) in the
 Office of SE (Plg.),
 North Delhi Municipal Corporation

6. Suraj Prakash Sagta

S/o. Late Sh. I. D. Sagta,

Aged :- 50,

R/o. 31, Lotus Enclave, Parwana Road,

Pitampura Delhi-34.

Serving as AE (Civil) in the Office of

EE (Pr.), KBZ

North Delhi Municipal Corporation

7. Vijay Kumar Agarwal

S/o. Late Sh. R. B. Gupta,

Aged :- 57

R/o. A-303, Ground Floor, Meera Bagh,

New Delhi-87.

Serving as AE (Civil) in the Office of EE

(Bldg.)/HQ

South Delhi Municipal Corporation.

8. Sanjeev Dara

S/o. Sh. Upender Kumar

Aged :- 52,

R/o. D-145, 1st Floor, Mansarover Garden,

New Delhi-15.

Serving as AE (Civil) in the Office of EE

(Bldg.),/HQ

North Delhi Municipal Corporation

9. Shyam Sunder

Sh. Chander Prakash,

Aged :- 59,

R/o. D-27, Nigam Colony,

Azad Pur Delhi-33

Serving as AE (Civil) with CE Narela Zone

North Delhi Municipal Corporation

10. Ajay Kumar Jain

Late Sh. Devender Kumar Jain,

Aged :- 50,

R/o. H. No. 148/20, Indra Colony,

Atlas Road, Sonipat-131 001, (Haryana)

Serving as AE (Civil) in the Office of SE (Plg.),

North Delhi Municipal Corporation

11. Ramesh Chandra

S/o. Sh. Damder Singh,

Aged :- 52,

R/o. B-455, MIG Flats, East of Loni Road,

Delhi-93.

Serving as AE (Civil) with CE-II North Delhi Municipal Corporation

12. Rajeev Sharma

S/o. Sh. O. P. Sharma,

Aged :- 53,

R/o. H. No. 169/A-2, 2nd Floor,

Paschim Vihar,

New Delhi-63.

Serving as AE (C) in the office EE (Bldg.)/HQ North Delhi Municipal Corporation

13. Aditya Nashier

S/o. Sh. J. R. Nashier,

Aged :- 52,

R/o. 44, Suvidha Kunj, Pitam Pura,

Delhi-110 034.

Serving as AE (Civil) in the office of SE (Plg.),

North Delhi Municipal Corporation

14. Sunil Jain

Sh. Pawan Kumar Jain,

Aged :- 49,

R/o. QP-67, Maurya Enclave, Pitampura,

Delhi-110 034.

Serving as AE (Civil) in the Office of

EE (Pr.)/SP Zone

North Delhi Municipal Corporation

15. Ravinder Bansal

S/o. Sh. Roshan Lal Bansal,

Aged :- 42,

R/o. D-12/147, Sector-8, Rohini,

New Delhi-110 085.

Serving as AE (Civil) in the Office of SE (Plg.)

North Delhi Municipal Corporation

16. Rajesh Gupta

S/o. Sh. T. C. Gupta

Aged :- 52,

R/o. A-108, Ashok Vihar Phase-I,

Delhi-110 052.

Serving as AE (Civil) in the Office of SE (Plg.)

North Delhi Municipal Corporation

17. Rajesh Kumar Garg

S/o. Late Shyam Lal Garg,

Aged :- 50,

R/o. H. No. 62, Deepali, Pitampura, New Delhi-110 034. Serving as AE (Civil) in the Office of SE (Plg.) North Delhi Municipal Corporation

18. Tej Pal Puri S/o. Late Sh. K. D. Puri Aged: 52, R/o. B-2, 2nd Floor, Amarpali Sector-1, Rohini, Delhi-110 085 Serving as AE (Civil) in the Office of SE (Plg.) South Delhi Municipal Corporation

Sunil Kumar Gupta S/o. Sh. Prakash Chandra Gupta Aged: 52, R/o. C-490, Saraswati Vihar, Delhi-110 034. Serving as AE (Civil) in the Office of EE (M)-IV/Rohini Zone, North Delhi Municipal Corporation

20. Pramod Vashisht S/o. Late Bhim Singh Vashisth Aged: 52, R/o. F-124, Prashant Vihar, Rohini, Delhi-110 085 Serving as AE (Civil) in the Office of SE (Bldg.)/HQ, North Delhi Municipal Corporation

21. Aslam Parvez Khan S/o. Sh. F. R. Khan Aged: 57, R/o. 65/41, Punjabi Bagh West, New Delhi-110 026. Serving as AE (Civil) in the Office of EE (M)-I/ Rohini Zone, North Delhi Municipal Corporation

22. Dinesh Kumar Gupta S/o. Late Sh. D. P. Gupta, Aged: 58, R/o. V-540, Gali No. 16, Vijay Park, Maujpur, Delhi-110 053 Serving as JE (Civil) in the Office of SE (DEMS)/HQ, North Delhi Municipal Corporation

23. M. A. Siddiqui S/o. Late Sh. Moin-Uddin Aged: 54, R/o. 1448, Chatta Nawab Sahib, Farash Khana, Delhi-110 006. Serving as AE (Civil) in the Office of

EE (Pr.)/City Zone, North Delhi Municipal Corporation

24. Anuj Tayal,

S/o. Sh. M. C. Tayal,

Aged :- 53,

R/o. H. No. 1/16, Shalimar Park, Shahdara,

Delhi-32.

Serving as AE (Civil) in the Office EE

(SLF/ DEMS)

North Delhi Municipal Corporation

25. R. P. Gupta

S/o. Sh. Chaitu Prasad Sah

Aged :- 53,

R/o. H. No. A-141, Dilshad Colony, Delhi-95

Serving as AE (Civil) in the Office of

EE (Pr.)/Karol Bagh Zone,

North Delhi Municipal Corporation ...Petitioners

(By Advocate: Mr. M. K. Bhardwaj)

Versus

1. Sh. Madhup Vyas,

Commissioner,

North Delhi Municipal Corporation,

4th Floor, Civic Centre, Minto Road,

New Delhi-110 002.

2. Sh. Puneet Kumar Goel,

Commissioner,

South Delhi Municipal Corporation,

9th Floor, Civic Centre, Minto Road,

New Delhi-110 002.

3. Dr. Ranbir Singh,

Commissioner,

East Delhi Municipal Corporation,

419, Udyog Sadan, Patpar Ganj Industrial Area,

New Delhi-110 095. ...Respondents

(By Advocate: Mr. R. V. Sinha with Mr. Amit Sinha for Respondent no. 1, Mr. R. K. Jain, Mr. M. S. Reen for respondent no. 3 and Mr. Arun Birbal with Mr. Sanjay Singh for South MCD)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J):

Hon'ble High Court of Delhi in W.P. (C) No. 9438/2018 filed against the orders of this Tribunal in the O.A., noticing the fact that this Tribunal has not considered certain decisions of the Hon'ble High Court while disposing of the O.A, set aside the orders in the O.A and remitted the O.A. for fresh hearing.

2. In view of the setting aside the orders in the O.A, the C.P. is dismissed. Notices issued to the alleged contemnors respondents are discharged. No costs.

(Aradhana Johri) Member (A) (V. Ajay Kumar) Member (J)

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